

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 24/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/246/ (IB)/2017
NAME OF THE PETITIONER(S) : BURDA DRUCK INDIA PVT LTD
NAME OF THE RESPONDENT(S) : LOVELY OFFSET PRINTERS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1. N. KARTHIK PESHADRI
N. J. VISITHY KUMAR

Counsel for Respondent



Edward Tamm
for Petitioner.

Counsel for Petitioner



ORDER

Proxy representing counsel on record for petitioner present and stated the senior counsel could not attend before the Adjudicating Authority for making submissions and prayed time for the same. Counsel for respondent present and prayed time for making submissions. Time extended at their request. Put up on 29.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)